

IN THE HIGH COURT OF JHARKHAND AT RANCHI
C. M. P. No. 500 of 2018

...
Md. Mustaqeem Ansari & Ors. **..... Petitioners**

Versus

Suraj Nath Mahto and Ors. **..... Opposite Parties**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : Md. Abdul Wahab, Adv.

For the Opp. Parties : Mr. Rohit Roy, Adv.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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07/10.09.2021 As prayed for by the learned counsel for the petitioners, the matter is adjourned to be listed after three weeks, subject to payment of Rs. 500/- in favour of Advocate's Clerks Association, Jharkhand High Court, Ranchi.

(Rajesh Kumar, J.)

Kamlesh/